

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

Ref. No. 16076-226/ePrison/Comp./2023

Dated 28 APR 2023

CIRCULAR

To

All the Judicial Officers, Central & West District

Sir/Madam,

Hon'ble Information Technology Committee, High Court of Delhi pleased to direct to implement 'Bail orders sharing module' on e-Prison platform which has been conceptualized and designed by High Court of Delhi and developed by NIC-ICJS Division in consultation with High Court of Delhi, Delhi District Courts, Delhi State Legal Services Authority and Delhi Prison to comply with the direction of the Supreme Court of India in the case of "IN RE Policy Strategy for Grant of Bail, SMWP (Criminal) 4/2021".

All Ld. Judges are requested to direct their staff to share digitally signed bail orders henceforth on the above platform promptly without any delay and they shall also maintain a proper record of the same.

The Standard Operating Procedure (SOP) on ePrison Software containing steps to be taken by the staff of court and respective establishment is available on LAYERS which can be assessed through respective login ID.

This issues with prior approval of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West).

(Pawan Kumar Jain)
Delhi Higher Judicial Service
Chairman, Centralized Computer Committee
Tis Hazari Courts Complex, Delhi

Ref. No. 16227-250/ePrison/Comp./2023

Dated 28.4.2023

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge, (District- South/North-West/New Delhi/East/ South-West/South-East/North-East/Shahdara/North and Rouse Avenue Court Complex) with a request to circulate the information/directions to all concerned posted within the respective district/complex.
2. Ld. Central Project Coordinator, Hon'ble High Court of Delhi, New Delhi.
3. Dealing official, Website Committee to upload the circular on the official website
4. PS to the Ld. Principal District & Sessions Judge (HQs) with request to place the same before Ld. Principal District & Sessions Judge (HQs).
5. PS to the Ld. Principal District & Sessions Judge (West) with request to place the same before Ld. Principal District & Sessions Judge (West).
6. AOJ/Branch In-Charge, R&I, Tis Hazari Courts, Delhi with the request to upload the enclosed SOP of ePrison on LAYERS.
7. PS to the undersigned.

(Pawan Kumar Jain)
Delhi Higher Judicial Service
Chairman, Centralized Computer Committee
Tis Hazari Courts Complex, Delhi